

PATNA HIGH COURT

NOTICE

District Judge (Entry Level), Direct from Bar Exam-2020

It is for information to the finally selected candidates under the District Judge (Entry Level), Direct from Bar Exam-2020, whose names are mentioned in the tabular chart annexed herewith, that they have to remove the defects / discrepancies in regard to documents or otherwise as indicated in the chart, within the time stipulated in chart failing which their respective recommendation / appointments would be cancelled.

By order of the Court



Registrar General

**Patna High Court, Patna
Dated: 10.09.2021**

Tabular Chart showing details of the defects / discrepancies found in the documents of the candidates selected under the District Judge (Entry Level), Direct from Bar Exam-2020 which they have to rectify within the period of one month or as the case may be.

Sl. No.	Roll No.	Name	Remarks (Defects / Discrepancies)	Steps to be taken by the candidate for the removal of the defects / discrepancies as per their undertaking at the time of verification of documents or otherwise on the dates of their respective interview.
1.	10087	PIYUSH KUMAR	Photo Identity proof not submitted.	Submission of self attested copy of photo identity proof within one month.
2.	10863	DEEPAK KUMAR	Photo Identity proof not submitted.	Submission of self attested copy of photo identity proof within one month.
3.	10981	NIKITHA R VORA	Photo Identity proof not submitted.	Submission of self attested copy of photo identity proof within one month.
4.	11461	GAURAV SINGH	Case Reg No. 873/2019, Bhabhua P.S case No. 589 of 2019 later splitted and registered as Excise Case No. 304 of 2020 for abetting murder u/s 302, 120 (B) R/W Section 34 of the IPC & Section 27 Arms Act & Section 37 (2) Excise Act is pending. As per affidavit dated 12.08.2021 submitted by him in this regard, Excise Case No. 304 of 2020 is next listed on 08.10.2021.	His appointment would be subject to outcome of the criminal case pending against him. So, he is required to keep the Court informed regularly with the developments in the case.
5.	11733	PAWAN KUMAR	Candidate's name in the online application form and other relevant documents is Pawan Kumar whereas his signature is as P K Singh.	Candidate to make alteration in his signature matching with his name and to submit an affidavit to that effect within one month.
6.	12028	PARMOD KUMAR	Photo Identity proof not submitted.	Submission of self attested copy of photo identity proof within one month.
7.	12414	JYOTI KUMARI	Original Certificate of Graduation not submitted.	Submission of self attested copy of Graduation certificate within one month.
8.	12483	PUSHPA KUMARI	Father's name of the candidate in the matriculation certificate is written as Ramsuresh Sharma whereas in online application form and other certificates / documents it is as written Ram Suresh Sharma.	Submission of Affidavit with regard to Father's Name in the Matriculation Certificate that Ramsuresh Sharma and Ram Suresh Sharma are one and the same person within one month.
9.	13307	MANISH KUMAR	Naubatpur P.S. FIR No. 250/2020 instituted on 19.05.2020 against the candidate.	His appointment would be subject to outcome of the F.I.R. instituted against him. So, he is required to keep the Court informed regularly with the developments in the case.
10.	13326	RACHNA AGGARWAL	Photo Identity proof not submitted.	Submission of self attested copy of photo identity proof within one month.